

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1297  
ANSWERED ON:18.07.2014  
TRIBAL POLICY  
Puttaraju Shri C.S.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the draft National Tribal Policy addressing the critical issues concerning tribals has since been finalized;
- (b) if so, the details and the salient features thereof;
- (c) if not, the present status of the policy; and
- (d) the time by which it is likely to be finalized?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): No, Madam. The Draft National Tribal Policy has not been finalized.
- (b): In view of (a) above, does not arise.
- (c): A High Level Committee had been constituted on 14.8.2013 to prepare a position paper on socio-economic status of STs and suggest a way forward. As this would have implications for policy formulation, the National Tribal Policy can only be finalized thereafter. The Committee has recently submitted its report.
- (d): The time frame cannot be indicated, in view of (c) above.